

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (Hqs): DELHI**

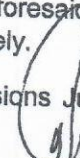
**CIRCULAR**

**Sub: Policy for Computer Systems & Printers to the Courts/Branch**

All the Judicial Officers/Administrative Officers/Branch In-charges are hereby informed that learned District & Sessions Judge (Hqs) has been pleased to approve the policy that **Five Computer Systems (including one for Reader) and Two Printers for each Court except court of learned District & Sessions Judge in each District. In the branches One Printer for every four/five Computer Systems be provided.**

In view of the above, all concerned are requested to adhere to the aforesaid policy for providing of Computer Systems/Printers and to follow the same to enable the office to maintain uniformity in providing of such hardware to the Courts/Branches. The available stock in the respective court/branch be assessed in terms of the aforesaid policy and excess stock be returned to the respective Computer Branch immediately.

This has been issued with approval of learned District & Sessions Judge (Hqs), Delhi.

  
14-05-19

(V.K. Bansal)  
Judge-Family Court-Central District/  
Chairman, Centralized Computer Committee,  
Tis Hazari Courts, Delhi

No. 30405-30605 Comp./2019

Delhi, Dated the 14/5/19

**Copy forwarded for information and necessary action to:**

- 1 Learned District & Sessions Judge, North West, South, South East, South West, New Delhi, West, North, Shahdara, East and North East District, Rouse Avenue Court Complex, Delhi/New Delhi with request to circulate the above directions amongst all concerned posted within respective district.
- 2 Learned Principal Judge-Family Courts (Hqs), Dwarka Court Complex, New Delhi with request to circulate the directions amongst all the family court Officers/officials for compliance of the directions.
- 3 All Judicial Officers of Central and West District, Tis Hazari Courts Complex with request to communicate the above directions amongst the staff officials posted within their respective court.
- 4 The Officer In-Charge (Computers), Tis Hazari, Patiala House, Karkardoma, Dwarka, Saket, Rohini and Rouse Avenue Court Complex, Delhi/New Delhi.
- 5 A.O (Judicial/Branch In-charge of all branches functioning in Central and West District, Tis Hazari Courts with directions to convey the directions to the staff officials posted within respective branch.
- 6 P.S. to Ld. District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi with the request to place the same before the Ld. District & Sessions Judge (Hqs.), Delhi.
- 7 P.S. to Ld. District & Sessions Judge (West), Tis Hazari Courts, Delhi with the request to place the same before the Ld. District & Sessions Judge (West), Delhi.
- 8 LAYERS Seat.
- 9 Website Room, Room No. 207, IInd Floor, Tis Hazari Courts for uploading the same on official website of all Districts.

  
14-05-19  
Judge-Family Court-Central District/  
Chairman, Centralized Computer Committee,  
Tis Hazari Courts, Delhi